

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

**ITEM NO.17
In CP/18/GB/2021**

Coram:

Hon'ble Shri Deep Chandra Joshi, Member (J): Hearing through
Hon'ble Shri Subrata Kumar Dash , Member (T): Video Conference

**ATTENDANCE-CUM- ORDER SHEET OF THE HEARING OF GUWAHATI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.05.2023**

In the matter of:

Dr. Nilim Kr. Deka and another
Versus
M/s. Dispur Polyclinic and Hospital Pvt. Ltd. and others

Section: Under Section 59,117,161,213,241,242,243,244 and 247 of
Companies Act, 2013

<u>S. NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	MR. KAUSHIK GOSWAMI	Sr. Advocate	Petitioner	Present in Video
2.	MR. BIMAN DEBNATH	CS	Respondent	Conference
3.	MR. SAUNAK MITRA	Advocate	Respondent	

ORDER
Date of Order: 18.05.2023

This matter is taken up through video Conferencing. Heard the Learned Senior Counsel appearing for the Petitioner and the Learned Counsels appearing for the Respondents.

2. List the matter for further hearing on 15.06.2023

Sd/-

**(Prasanta Kumar Mohanty)
Member (Technical)
& Adjudicating Authority**

Sd/-

**(Deep Chandra Joshi)
Member (Judicial)
& Adjudicating Authority**